

SUPREME COURT OF INDIA

Konduru Dayakarreddy and Ors.

Vs.

State of AP

Crl.A.No.1102-1103 of 2011

(H.L.Duttu and Chandramauli Kr.Prasad,JJ.)

07.12.2011

ORDER

1. The request for recalling the order passed by this Court on 18th July, 2011 is rejected for the present. The Criminal Miscellaneous Petitions are disposed of accordingly.